CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

CP-213/97 in OA-11/95

New Delhi this the 7th day of October, 1997.

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J) Hon'ble Sh. S.P. Biswas, Member(A)

Sh. Kanhaiya Lal, S/o Sh. Chhattani Verma, R/o Vill. Jagatpur, P.O. Jaisingpur, Distt. Sultanpur(UP).

.... Petitioner

(through Sh. O.P. Khokha, advocate)

versus

- Sh. R.K. Jhakkar, Secretary, Ministry of Communication, Deptt. of Telecommunications, Sanchar Bhawan, New Delhi-1.
- 2. Sh. R.N. Goyal,
 Chief General Manager,
 Deptt. of Telecommunications,
 Satellite Communication Project,
 Eastern Court, Kidwai Bhawan,
 New Delhi-1.
- 3. Sh. Bahadur Singh, Divl. Engineer, Deptt. of Telecommunications, Sultanpur(UP). Respondents

(through Sh. K.R. Sachdeva, advocate)

•

ORDER(ORAL)
Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)

By an order dated 27.05.96, this Tribunal had directed with the consent of the parties that the respondents would re-engage the petitioner subject to the availability of work and re-engage him as casual labourer in preference to outsiders and persons with overall lesser length of service. After the decision of this Tribunal, as above stated, the petitioner made a representation giving the names of 7 persons stated

(13)

to be junior to him and the respondents have verified that 6 out of them are not junior and regarding the 7th, no details could be available and according to them they have not engaged 7 persons as alleged. The petitioner states that atleast the 7th person, namely, Sh. Paras Nath Pathak is junior to him.

The petitioner is given liberty to give the details of the 7th person who is stated to be junior or any other person who is junior and working with the respondents and the respondents shall verify the same within two weeks thereafter. In case it is found that the person thus verified is junior to the petitioner, the respondents' counsel undertakes to re-engage the petitioner forthwith. In view of this undertaking, this C.P. is disposed of. Notices issued to the alleged contemners are discharged.

(S.P. Biswas) Member(A)

(Dr. Jose P. Verghese)
Vice-Chairman(J)

/44/